

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 28-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sandeep Kumar Jha, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Appearance

Petitioner-Mr Sandeep Kumar Jha, AOR

Respondent-Mr Ankit Tiwari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

Issue D.O. letter.

List again on 16.11.2022.

ANJU BAJAJ CHANDNA
Registrar